THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated 11th June, 2014.

No.HCM.II/141/2014/1708: Hon'ble the Chief Justice in exercise of the powers under Rule 7 (B) 5 of High Court of Meghalaya Rules 2013, has been pleased to reassign duties to the following Grade – III Judicial Officers as under:-

Name of Judicial Officer	Allotted Duty	New Assign Duty
Smti. Rithelda Rymbai	Judicial Magistrate 1 st Class, Shillong	Munsiff / Judicial Magistrate, Shillong
Shri. Chisak Gabil Momin	Judicial Magistrate 1 st Class, Tura	Munsiff / Judicial Magistrate, Tura
Smti. Evalene Shabong	Judicial Magistrate 1 st Class, Jowai	Munsiff / Judicial Magistrate, Jowai

By Order,

REGISTRAR GENERAL